NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/344/ (IB)/2017

NAME OF THE PETITIONER(S)

: POLYSET PLASTICS LTD

NAME OF THE RESPONDENT(S)

: S&S INDUSTRIES & ENTERPRISES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

No representation on behalf of both the parties. For hearing the submissions by both the counsel, put up on 01.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)